

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.337
IA-3379, 3301, 1934, 1994/2021 in
IB-1348 /ND/2019

IN THE MATTER OF:

**Nisus Finance & Investment Managers
LLP & Anr.**

VS.

Earthcon Universal Infratech (P) Ltd

..FINANCIAL CREDITOR

. RESPONDENT

SECTION

U/s 7 IBC, 2016

Order delivered on 23.11.2021

CORAM:

**SHRI BACHU VENKAT BALARAM DAS,
MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Rishabh Jain, Advocate for RP

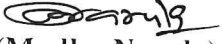
For the CD :

For the RD :

ORDER

Due to paucity of time, the matter is adjourned as per the directions of Hon'ble Members.

List on 12.1.2022.


(Madhu Narula)
Court Officer